

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 125 of 2020

&

I.A. No. 1871 of 2020

In the matter of:

M/s Shanthala Spherocast Pvt. Ltd. & Ors.

.....Appellants

Vs

Mr. Rajani Sathish

.....Respondent

Present:

For Appellant:- Mr. Shanth Kumar V. Mahale, Advocate

For Respondents :- Mr. K. Naman Jhabakh, Advocate

ORDER

(VIRTUAL MODE)

17.09.2020- Due to technical reason, Learned Counsel for the Appellant could not join. Learned Counsel for the Respondent submits that he has supplied the copy of 'Reply Affidavit' to Learned Counsel for the Appellant through email. He submits that he will file the 'Reply Affidavit' by tomorrow in physical form before this Tribunal.

Learned Counsel for the Appellant may file Rejoinder within a week.

Learned Counsel for the Respondent may inform about proceedings of this Tribunal to the Learned Counsel for the Appellant.

Let the Appeal be fixed on **29th September 2020**.

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Balvinder Singh)
Member (Technical)**

SC/Kam